(3)

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.66/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Alcon Consulting Engineers (India) Pvt. Ltd. & Another	

SL.	NAME (IN CAPITAL)	ч	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

No representation for petitioner. The matter is listed today for admission. Objections not complied.

List it on 11.10.2017.

MEMBER (J)

MEMBER (T)